### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

## RAJYA SABHA UNSTARRED QUESTION NO. 2720 TO BE ANSWERED ON 18.12.2024

#### ONE STOP CENTRES FOR WOMEN

#### 2720. SMT. RANJEET RANJAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of women supported by One Stop Centres (OSCs), State-wise;
- (b) the number of complaints lodged about crimes against women in each State;
- (c) the details of funds allocated to OSCs and the percentage of fund utilisation over the past five years, State-wise;
- (d) the number of actual staff vis-à-vis staff requirement per OSC across the country, the details thereof; and
- (e) whether each OSC is administered by a woman, in line with programme requirements?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a): The One Stop Centre (OSC) is a component of the Sambal vertical under the umbrella Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women.

The details of State/UT-wise women assisted in OSCs since inception till 31.10.2024 are at **Annexure-I**.

- (b): As per the latest available information published by National Crime Records Bureau (NCRB), up to the year 2022 on its website https://ncrb.gov.in/en/crime-india, State/UTs-wise details of cases registered for crime against women during the year 2022 are at **Annexure-II.**
- (c): The details of the funds sanctioned and percentage utilised by OSCs during the last five years are at **Annexure-III.**
- (d): As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States/ UTs for appointment/hiring 13 manpower resources in each OSC. The overall implementation of the OSC scheme lies with the State Governments/UT Administrations.

(e): Yes.

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# ANNEXURE REFERRED TO IN PARTS (a) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO.2720 FOR 18.12.2024 ASKED BY SMT. RANJEET RANJAN REGARDING "ONE STOP CENTRES FOR WOMEN"

The details of State/UT-wise women assisted in OSCs since inception till 31.10.2024

S. No.	State/ UTs	Total number of women assisted since inception to October 2024					
1	A&N Islands	2,006					
2	Andhra Pradesh	42,437					
3	Arunachal Pradesh	2,295					
4	Assam	23,917					
5	Bihar	40,469					
6	Chandigarh	1,682					
7	Chhattisgarh	45,965					
8	DNHDD	1,235					
9	Delhi	21,120					
10	Goa	7,051					
11	Gujarat	38,468					
12	Haryana	44,478					
13	Himachal Pradesh	3,376					
14	Jammu & Kashmir	12,581					
15	Jharkhand	5,115					
16	Karnataka	28,073					
17	Kerala	20,620					
18	Ladakh	79					
19	Lakshadweep*	0					
20	Madhya Pradesh	1,04,072					
21	Maharashtra	33,698					
22	Manipur	1,746					
23	Meghalaya	4,004					
24	Mizoram	1,872					
25	Nagaland	1,394					
26	Odisha	21,891					
27	Puducherry	465					
28	Punjab	19,566					
29	Rajasthan	47,837					
30	Sikkim	1,637					
31	Tamil Nadu	96,173					
32	Telangana	68,310					
33	Tripura	828					
34	Uttar Pradesh	2,54,873					
35	Uttarakhand	8,485					
36	West Bengal	4,541					
	Total	10,12,359					

<sup>\*</sup> Lakshadweep have not reported data.

ANNEXURE REFERRED TO IN PART (b) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO.2720 FOR 18.12.2024 ASKED BY SMT. RANJEET RANJAN REGARDING "ONE STOP CENTRES FOR WOMEN"

Details of State/UT-Wise cases registered for Crime Against Women during the year 2022 (Source: NCRB)

S. No.	State/UT	2022
1	Andhra Pradesh	25,503
2	Arunachal Pradesh	335
3	Assam	14,148
4	Bihar	20,222
5	Chhattisgarh	8,693
6	Goa	273
7	Gujarat	7,731
8	Haryana	16,743
9	Himachal Pradesh	1,551
10	Jharkhand	7,678
11	Karnataka	17,813
12	Kerala	15,213
13	Madhya Pradesh	32,765
14	Maharashtra	45,331
15	Manipur	248
16	Meghalaya	690
17	Mizoram	147
18	Nagaland	49
19	Odisha	23,648
20	Punjab	5,572
21	Rajasthan	45,058
22	Sikkim	179
23	Tamil Nadu	9,207
24	Telangana	22,066
25	Tripura	752
26	Uttar Pradesh	65,743
27	Uttarakhand	4,337
28	West Bengal	34,738
	TOTAL STATE(S)	4,26,433
UNION '	TERRITORIES:	
29	A&N Islands	178
30	Chandigarh	325
31	D&N Haveli and Daman & Diu	126
32	Delhi	14,247
33	Jammu & Kashmir	3,716
34	Ladakh	15
35	Lakshadweep	16
36	Puducherry	200
	TOTAL UT(S)	18,823
	TOTAL ALL INDIA	4,45,256

ANNEXURE REFERRED TO IN PART (c) OF RAJYA SABHA ADMITTED UNSTARRED QUESTION NO.2720 FOR 18.12.2024 ASKED BY SMT. RANJEET RANJAN REGARDING "ONE STOP CENTRES FOR WOMEN"

The details of the funds sanctioned and percentage utilised by OSCs during the last five years

(Amount in lakh)

	State	2019-20		2020-21		2021-22		2022-23		2023-24	
L		released		released		released				_	
			of fund utilize d		ot fund utilize d		of fund utilize d		of fund utilize d		of fund utilize d
1	A&N Islands	41.6	71%	38.59	94%	58.22	44%	15.2	29%	135.99	UCN R
2	Andhra Pradesh	260.99	85%	205.05	73%	249.57	79%	72.96	45%	605.58	69%
3	Arunachal Pradesh	134.18	4%	514.14	6%	369.45	5%	40.39	UCN R	847.7	54%
4	Assam	804.09	49%	642.14	73%	650.63	183%	129.61	396%	1,755.4 8	73%
5	Bihar	1,046.09	1%	709.66	UCN R	555.17	UCN R	0	UCN R	0	UCN R
6	Chandigar h	15	151%	33.84	90%	15	200%	49.22	UCN R	16.8	UCN R
7	Chattishga rh	677.38	74%	353.21	139%	526.86	90%	304.63	25%	882.44	61%
8	DNHDD	0	UCN R	0	UCN R	0	UCN R	0	UCN R	50.39	UCN R
9	Delhi	390.97	28%	189.05	95%	184.69	121%	138.56	UCN R	184.78	120%
10	Goa	15	UCN R	30.01	UCN R	30.01	UCN R	0	UCN R	0	UCN R
11	Gujarat	679.52	91%	875.17	86%	997.46	64%	386.76	127%	1,166.2 6	66%
12	Haryana	401.92	64%	398.44	86%	385.35	96%	186.75	35%	594.68	78%
13	Himachal Pradesh	317.3	14%	204.05	7%	180.05	83%	18.9	1338 %	403.15	97%
14	Jammu and Kashmir	96.39	39%	218.84	UCN R	323.09	UCN R	0	UCN R	335.96	106%
15	Jharkhand	408.53	UCN R	697.25	7%	506.78	UCN R	0	UCN R	0	UCN R
16	Karnataka	582.04	61%	729.09	94%	513.88	148%	130.88	467%	1,054.1	23%
17	Kerala	140.9	95%	243.06	68%	234.41	94%	139.28	82%	0	UCN R
18	Ladakh- UT	0	UCN R	65.45	33%	30.01	41%	0	UCN R	33.6	UCN R

19	Lakshdwe	20.91	UCN	7.5	UCN	15	UCN	0	UCN	16.8	UCN
	ер		R		R		R		R		R
	Madhya Pradesh	1,670.92	20%	1,057.05	42%	921.41	55%	261.55	126%	820.48	137%
	Maharasht ra	669.99	7%	646.2	1%	561.35	UCN R	69.37	470%	1,539.6 9	80%
22	Manipur	248.84	97%	501.94	98%	396.59	191%	543.29	UCN R	268.77	88%
23	Meghalaya	374.3	42%	211.62	85%	276.22	97%	232.77	4%	321.56	95%
24	Mizoram	218.71	101%	172.64	144%	280.33	85%	178.05	UCN R	283.45	104%
25	Nagaland	191.73	166%	329.91	92%	528.92	101%	197.41	UCN R	545.83	63%
26	Odisha	209.35	282%	931.55	90%	739.31	115%	614.67	39%	1,084.9 5	71%
27	Puducherr y	43.76	UCN R	72.02	UCN R	67.24	UCN R	18.25	7%	0	UCN R
28	Punjab	351.84	20%	490.61	15%	385.31	UCN R	0	UCN R	389.01	131%
29	Rajasthan	677.12	37%	566.87	58%	941.85	33%	129.59	51%	883.59	101%
30	Sikkim	68.1	98%	66.02	100%	80.8	72%	77.48	UCN R	126.09	61%
31	Tamil Nadu	713.6	75%	1,066.6	105%	520.38	135%	697.43	48%	1,158.8 8	85%
32	Telangana	624.47	112%	793.39	109%	945.98	102%	1,392.6 5	UCN R	1,217.4 1	81%
33	Tripura	60.02	UCN R	162.04	7%	135.75	UCN R	18.21	UCN R	0	UCN R
34	Uttar Pradesh	1,231.94	15%	2,288.33	1%	1,396.79	UCN R	347	210%	1,812.7 1	113%
35	Uttrakhan d	229.07	43%	273.09	UCN R	263.17	UCN R	153.33	9%	436.75	49%
36	West	95.46	UCN	198.9	UCN	227.32	UCN	28.41	UCN	0	UCN
	Bengal		R		R		R		R		R
	Total	13,712.0 4		15,983.3 1		14,494.3 4		6,572.6 1		18,972. 9	

Note: More than 100% utilization is due to usage of grant released during previous years.

UCNR – Utilization Certificate not received.

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